

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/1265/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the ^{nt} 21 February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/1677/2024 dtd. 19.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.02.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/1266/A, dated , 21-02-2024
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)